

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 09.09.2022**

**IRDAI Appeal No. 2 of 2022**

Francis V.V. ...Appellant

Versus

Insurance Regulatory and Development  
Authority of India & Anr. ...Respondents

Mr. Alex M. Scaria, Advocate for the Appellant.

Mr. Shrinivas Bhave, Advocate with Ms. Dipali Kadam,  
Advocate i/b Bhave & Company for the Respondent.

**ORDER:**

1. Three weeks and no more time is allowed to the appellant to file rejoinder. List on October 13, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to

act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Ms. Meera Swarup  
Technical Member

09.09.2022  
msb